

[Shri Parshottam Kaushik]

So far as Safety Board is concerned, as I have already said, I am proposing to constitute the Air Safety Board.

MR DEPUTY-SPEAKER: Now, reports to be laid....

DR. BIJOY MONDAL: Did the pilot express any doubt.

SHRI PURUSHOTTAM KAUSHIK: The pilot did not express any doubt about air-worthiness.

12.43 hrs.

PUBLIC ACCOUNTS COMMITTEE

134TH, 135TH, 136TH, 137TH, 138TH,
139TH, 145TH, 146TH, 147TH, 148TH,
AND 149TH REPORTS

SHRI C. K. CHANDRAPPAN (Cannanore): Sir I present the following Reports of the Public Accounts Committee:—

(1) Hundred and Thirty-fourth Report on Audit Reports on the Accounts of the Indian Council of Agricultural Research for the years 1973-74, 1974-75 and 1975-76 relating to the Ministry of Agriculture and Irrigation (Department of Agricultural Research and Education).

(2) Hundred and Thirty-Fifth Report on Paragraphs 9 and 10 of the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Railways) on D/C, Electric Traction relating to the Ministry of Railways.

(3) Hundred and Thirty-sixth Report on Paragraph 7, 21 and 32 of the Report of the Comptroller and Auditor General of India for

the year 1976-77, Union Government (Railways) relating to the Ministry of Railways.

(4) Hundred and Thirty-seventh Report on Paragraph 43 of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Defence Services) relating to Purchase Contracts in two Commands.

(5) Hundred and Thirty-eighth Report on Paragraph 29 of the Advance Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil) on Delhi Development Authority relating to the Ministry of Works and Housing.

(6) Hundred and Thirty-ninth Report on Audit Report on Bombay Port Trust relating to the Ministry of Shipping and Transport.

(7) Hundred and Forty-fifth Report on action taken by Government on the recommendations contained in the 55th Report on Union Excise Duties relating to the Ministry of Finance

(8) Hundred and Forty-sixth Report on action taken by Government on the recommendations contained in the 13th Report on Union Excise Duties relating to the Ministry of Finance.

(9) Hundred and Forty-seventh Report on Paragraphs 71 and 74 (iii) of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes relating to the Ministry of Finance.

(10) Hundred and Forty-eighth Report on Paragraphs 7 and 18 of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Posts and Telegraphs) on Arrears of Rent of Telegraph, Tele-

phone and Teleprinter Circuits and Telex/Intelex Charges and Purchase of Lead Sleeves relating to the Ministry of Communications.

(11) Hundred and Forty-ninth Report on Paragraph 38 of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes on Union Excise Duties relating to the Ministry of Finance.

SHRI DHIRENDRANATH BASU (Katwa): The Audit Reports on the Accounts of the Indian Council of Agricultural Research for the years 1973-74 and 1974-75 have been placed after more than five years. The Audit Reports say that money has been misspent and there has been mismanagement in the Indian Council of Agricultural Research...

MR. DEPUTY-SPEAKER: These are Reports of the Public Accounts Committee.

SHRI DHIRENDRANATH BASU: Government is not taking any action in the matter.

MR. DEPUTY-SPEAKER: This is not the time to debate it.

SHRI DHIRENDRANATH BASU: I am bringing it to your notice, Sir.

ESTIMATES COMMITTEE

THIRTY-FOURTH REPORT AND MINUTES

SHRI MUKHTIAR SINGH MALIK (Sonepat): Sir, I present the following Reports and minutes of the Estimates Committee:—

(1) Thirty-fourth Report on the Ministry of Agriculture and Irrigation (Department of Rural Development)—Rural Employment.

(2) Minutes of the Sittings of the Committee relating to the following Reports:—

(i) Twenty-third Report on Directorate of Advertising and Visual Publicity.

(ii) Twenty-eighth Report on Ministry of Finance (Department of Revenue)—Central Excise.

(iii) Twenty-ninth Report on Ministry of External Affairs—Working of Indian Diplomatic Missions.

(iv) Thirtieth Report on Ministry of Supply and Rehabilitation (Department of Rehabilitation)—Dandakaranya Project—Exodus of Settlers (1978).

(v) Thirty-third Report on Ministry of Finance (Department of Revenue)—Customs.

(vi) Thirty-fourth Report on the Ministry of Agriculture and Irrigation (Department of Rural Development)—Rural Employment.

(3) Minutes of the Sittings of the Committee relating to procedural and general matters.

COMMITTEE ON PUBLIC UNDERTAKINGS

FIFTY-FIRST TO FIFTY-FIFTH REPORTS AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have the honour to present the following reports and minutes of the Committee on Public Undertakings:—

(1) Fifty-first Report on Action Taken by Government on the recommendations contained in the Sixteenth Report of the Committee on Public Undertakings on Jute Corporation of India Limited—Economic Offences committed by Jute Trade and Jute Industry.